

**Shiv Gopal Mishra,
Registrar General,
High Court of
Judicature
at Patna.**



**शिव गोपाल मिश्र,
महानिबंधक,
पटना उच्च न्यायालय,
पटना।**

Letter No 37150 / File No. XXIV-63-2016/ A.D.(Apptt.)

Dated, Patna the 23rd April, 2026

To,

**The Additional Chief Secretary to the Govt. of Bihar
Health Department, Patna.**

**Sub : Regarding appointment of a panel of Psychiatrists and Medical Experts
for all the Family Courts of Bihar.**

Sir,

In inviting a reference to this Court's letter no- 31372 dated- 07.04.2026, on the subject noted above, I am directed to say that no response has been offered in compliance of the aforesaid letter relating to the appointment of a panel of Psychiatrists and Medical Experts for all the Family Courts of Bihar, as the steps has already been taken by the different states.

I, therefore, request you to submit action taken report in the matter abovesaid, as the same is to be placed before Hon'ble Court.

This may be treated as most urgent.

Yours faithfully

Registrar General